

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 217
IB-461/ND/2020

IN THE MATTER OF:

M/s. Rajiv Ved and Associates

...PETITIONER

Vs.

M/s. Sanjivani Commontrade Pvt. Ltd.

...RESPONDENT

Section

Under Section 9 of IBC

Order delivered on 06.01.2021
(Virtual Hearing)

Coram:

SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)

DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Operational-creditor :Ms. Itisha Gulati, Advocate.

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the Learned Counsel for the Operational-creditor. Serve notice to the Corporate-debtor within ten days.

Matter is adjourned to **11.02.2021**.

—sd—

(V.K. Subburaj)
Member (T)

—sd—

(P.S.N. Prasad)
Member (J)